

**Conversion of Hari Nagar CGHS  
Dispensary into a Functional  
Dispensary**

4547. SHRI CHANDRAPAL SHAILANI: Will the Minister of HEALTH be pleased to state:

(a) the total number of CGHS Cards registered with Hari Nagar Dispensary and the total number of beneficiaries included in those cards:

(b) the minimum number of cards beneficiaries required for converting any CGHS dispensary into a functional dispensary;

(c) the exceptions made in the rule applicable in regard to (b) above and the names of those dispensaries where this limit has been waived and the reasons thereof;

(b) whether it is a fact that CGHS Directorate had agreed last year to convert the Hari Nagar Dispensary into a functional dispensary keeping in view the number of beneficiaries and distance at which the present functional dispensary at Tilak Nagar is situated; and

(e) the reasons for not implementing the above decision and by which date the dispensary is likely to be made a functional dispensary?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH (SHRI NIHAR RANJAN LASKAR): (a) There are 4247 cards containing 18209 beneficiaries registered with the Hari Nagar Dispensary.

(b) There is no minimum number of cards or beneficiaries specified for converting a CGHS dispensary into a functional dispensary.

(c) Does not arise.

(d) No.

(e) Does not arise.

**Bridge over Damodar River**

4548. SHRI KRISHNA CHANDRA HALDAR: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is a proposal for the construction of Railway-cum-Bridge over the Damodar River at Mejia in West Bengal; and

(b) if so, details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) No.

(b) Does not arise.

**Unemployment among Cashew workers**

4549. SHRI P. J. KURIEN: Will the Minister of LABOUR be pleased to state:

(a) whether Government are aware of the unemployment among the cashew workers in the country owing to the shortage of raw cashew nuts; and

(b) the steps Government propose to take to give employment to these workers?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI T. ANJIAH): (a) and (b). Cashew industry is at present functioning on a seasonal basis because of the inadequacy of the supply of raw cashew nuts *vis-a-vis* the requirements of the cashew processing industry in The cashew processing industry in India has an installed capacity of about 4.5 lakh tonnes per annum while the indigenous production of raw cashew nuts is around 1.10 lakh tonnes. Import of raw cashew nuts from the East African countries has been coming down due to reduced exportable surplus in East African countries, the entry of Brazil and China in the raw cashew nut market etc. The import of raw cashew nuts by Cashew Corporation of India

through which imports are canalised during the current season may not exceed 8,000 tonnes.

Data collected under the Employment Market Information programme of the Ministry of Labour indicate a decline in the level of employment in the establishments engaged in cashew processing between September and December 1979 due to temporary closure of establishments or due to non-availability of raw cashew nuts.

Government have been and are taking a number of steps to increase the supply of raw cashew nuts and these will help in giving employment to cashew workers on a significant scale. These steps are:

**A. Steps to increase import of raw cashew nuts:**

- (i) A scheme to allow eligible manufacturer-exporters of cashew to import raw cashew nuts from non-traditional sources under the over-all supervision and control of the Cashew Corporation of India was evolved in July 1979; and
- (ii) Permission for direct import of raw cashew on merits for the purpose of processing in India for re-export subject to such conditions as may be stipulated in each case.

**B. Steps to increase indigenous production of cashew:**

- (i) A World Bank aided project for cashew nut development in 4 States viz. Kerala, Karnataka, Andhra Pradesh and Orissa has recently been firmed up for implementation from the current year 1980-81;
- (ii) A centrally sponsored scheme on a package program-

me for cashew besides States Plan schemes has also been drawn up; and

- (iii) The Cashew Corporation of India has set aside Rs. 4 crores out of its reserves for extending loan assistance to viable States-sponsored schemes for increasing cashew production in the country.

**अनुसूचित जाति ] अनुसूचित जन जाति के लोगों को उनके मूल निवास के पास नियुक्त करना**

4550. श्री राम बिलास पासवान : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या रेल मंत्रालय की नीति वे अनुसार अनुसूचित जाति और अनुसूचित जन जाति के कर्मचारियों को ऐसे स्टेशनों पर रखा जाता है जो कि इनके घरों के बहुत नजदीक होते हैं ;

(ख) क्या सरकार के ध्यान में उच्च रेल अधिकारियों द्वारा इन आदेशों के उल्लंघन के मामले लाये गये हैं ;

(ग) नियमों के अर्धान एक कर्मचारी को एक स्टेशन पर कितनी अवधि तक रखा जा सकता है ;

(घ) क्या यह सच है कि एक कर्मचारी एक स्थान पर दस वर्षों से भी अधिक काम कर रहा है ; और

(ङ) यदि हां, तो इसके क्या कारण हैं ?

**रेल मंत्रालय में उपमंत्री (श्री मल्लिकार्जुन) :**

(क) जी हां, जहां तक व्यावहारिक है ।

(ख) जी नहीं ।

(ग) से (ङ) किसी कर्मचारी को एक स्टेशन पर बनाये रखने के लिए और एक कर्मचारी को किसी अन्य स्टेशन को स्थानान्तरित करने के लिए भी कोई विशिष्ट हिदायतें जारी नहीं की गयी हैं । परन्तु यह प्रशासनिक आवश्यकता पर निर्भर करता है ।